Annex

1. Amendments to existing text

<u>Circular DBOD.BP.BC.No.120/21.04.098/2013-14 dated June 09, 2014</u> on 'Basel III Framework on Liquidity Standards – Liquidity Coverage Ratio (LCR), Liquidity Risk Monitoring Tools and LCR Disclosure Standards'

Sr. No.	Reference Paragraph	Existing text	Amended text (in track-change mode)
1	5.4	Level 1 assets of banks would comprise of the following and these assets can be included in the stock of liquid assets without any limit as also without applying any haircut:	Level 1 assets of banks would comprise of the following and these assets can be included in the stock of liquid assets HQLA without any limit as also without applying any haircut; and shall be valued at an amount not greater than their current market value. Provided that Level 1 HQLA denominated in Government securities shall attract haircuts in line with those prescribed under Liquidity Adjustment Facility and Marginal Standing Facility as per RBI circular FMOD.MAOG No.125/01.01.001/2017-18 dated June 6, 2018 as amended from time to time. Level 1 assets are limited to the following

2. Amendments to existing text

<u>Circular DBR.BP.BC.No.86/21.04.098/2015-16 dated March 23, 2016</u> on 'Liquidity Risk Management & Basel III Framework on Liquidity Standards – Liquidity Coverage Ratio (LCR), Liquidity Risk Monitoring Tools and LCR Disclosure Standards'

Sr.	Reference	Existing text	Amended text (in track-change
No.	Para	-	mode)
1	9	Banks generally allow loans against deposits of customers. If a deposit is contractually pledged to a bank as collateral to secure a credit facility or loan granted by the bank that will not mature or be settled in the next 30 days, then banks may exclude such pledged deposit from the LCR calculation, i.e. outflows, only if the following conditions are met: • the loan will not mature or be settled in the next 30 days; • the pledge/lien arrangement is subject to a legally enforceable contract disallowing withdrawal of the deposit before the loan is fully settled or repaid; and • the amount of deposit to be excluded cannot exceed the outstanding balance of the loan (which may be the drawn portion of a credit facility).	a. Banks generally allow loans against deposits of customers. If a deposit is contractually pledged to a bank as collateral to secure a credit facility or loan granted by the bank that will not mature or be settled in the next 30 days, then banks may exclude such pledged deposit from the LCR calculation, i.e. outflows, only if the following conditions are met: • the loan will not mature or be settled in the next 30 days; • the pledge/lien arrangement is subject to a legally enforceable contract disallowing withdrawal of the deposit before the loan is fully settled or repaid; and • the amount of deposit to be excluded cannot exceed the outstanding balance of the loan (which may be the drawn portion of a credit facility).
		The above treatment does not apply to a deposit which is pledged against an undrawn facility, in which case the higher of the outflow rate applicable to the undrawn facility or the pledged deposit applies.	b. The above treatment does not apply to a deposit which is pledged against an undrawn facility, in which case the higher of the outflow rate applicable to the undrawn facility or the pledged deposit applies.

	c. In case a deposit, hithertofrom LCR computation (for innon-callable fixed deposit contractually pledged as a case a bank to secure a credit facion such deposit shall be treated for LCR purposes and processing the secure of	instance, a sit), is collateral to ility or loan, as callable
	above paras (a) and (b) sha	

3. Amendments to BLR 1: Statement on Liquidity Coverage Ratio (LCR)

Name o	of the Bank			
Reporti	ng Frequency	Monthly		
Position	n as on			
		(Amount in Ru	ipees crore)	
I	II .	III	IV	V (III*IV)
	Panel I			
	High Quality Liquid Assets (HQLA)	Unweighted Amount	Factor Multiplier (per cent)	Weighte d Amount
	Level 1 Assets			
1	Cash in hand		100	
2	Excess CRR balance		100	
3	Government Securities in excess of minimum SLR requirement ²		100	
4	Government securities within the mandatory SLR requirement, to the extent allowed by RBI under MSF ²		100	
5	Marketable securities issued or guaranteed by foreign sovereigns having zero per cent risk-weight under Basel II Standardised Approach (country-wise details to be provided under memo item no		100	
6	Facility to Avail Liquidity for Liquidity Coverage Ratio ²		100	1
7	Total Level 1 Assets (1+2+2A+3+4+5+6)			
8	Add amount lent under a reverse repo transaction undertaken for up to and including 30 days in repo-eligible non-Level 1 assets (irrespective of whether they qualify as Level 2 assets or not)		100	
9	Deduct amount borrowed under a repo transaction undertaken for up to and including 30 days in repo-eligible non-Level 1 assets (irrespective of whether they qualify as Level 2 assets or not)		100	
10	Total Adjusted Level 1 Assets (7+8-9)			
10	Total Adjusted Level 1 Assets (170-5)			
	Level 2 Assets			
	Level 2A Assets			
11	Marketable securities representing claims on or claims guaranteed		85	
	by sovereigns, Public Sector Entities (PSEs) or multilateral development banks that are assigned a 20 per cent risk weight under the Basel II Standardised Approach for credit risk and provided that they are not issued by a bank/ financial institution/ NBFC or any of its affiliated entities. (issuer-wise details to be provided under memo item no.2)		83	
12	Corporate bonds, not issued by a bank/ financial institution/ NBFC or any of its affiliated entities, which have been rated AA- or above by an Eligible Credit Rating Agency.		85	
13	Commercial Papers not issued by a bank/ PD/ financial institution or any of its affiliated entities, which have a short-term rating equivalent to the long-term rating of AA- or above by an Eligible Credit Rating Agency.		85	
14	Total Level 2A Assets (11+12+13)			
15	Add market value of repo-eligible Level 2A securities placed as collateral under a repo transaction undertaken for up to (and including) 30 days.		85	
16	Deduct market value of repo-eligible Level 2A securities acquired as collateral under a reverse repo transaction undertaken for up to (and including) 30 days.		85	
17	Total Adjusted Level 2A Assets (14+15-16)			
			1	1
	Level 2B Assets			
18	Marketable securities representing claims on or claims guaranteed by sovereigns having risk weights higher than 20 per cent but not higher than 50 per cent		50	

² Unweighted amount for Level 1 HQLA in the form of Government Securities to be included in BLR 1 shall be after application of haircuts in line with LAF/MSF. This unweighted amount will be applied 100 per cent factor multiplier.

19	Common Equity Shares not issued by a bank/ financial institution/		50	
	NBFC or any of its affiliated entities and included in NSE CNX Nifty			
	and/ or S&P BSE Sensex indices			
20	Total Level 2B Assets (18+19+19A)			
	,			
21	Add market value of repo-eligible Level 2B securities placed as		50	
	collateral under a repo transaction undertaken for upto (and			
ļ	including) 30 days.			
22	Deduct market value of repo-eligible Level 2B securities acquired		50	
	as collateral under a reverse repo transaction undertaken for upto			
	(and including) 30 days.			
23	Total Adjusted Level 2B Assets (20 + 21 -22)			
24	Total Stock of HQLA = Level 1 (Unadjusted) + Level			
	2A(Unadjusted) + Level 2B(Unadjusted)-Adjustment for 15 per cent			
	cap - Adjustment for 40 per cent cap			
	tap //ajustinent for to per controlle			
	Where: Adjustment for 15 per cent cap = Max (Adjusted Level 2B-			
	15/ 85*(Adjusted Level 1 + Adjusted Level 2A), Adjusted Level 2B -			
	15/ 60*Adjusted Level 1, 0) Adjustment for 40 per cent cap = Max			
	((Adjusted Level 2A + Adjusted Level 2B-Adjustment for 15 per cent			
	cap) - 2/ 3*Adjusted Level 1 assets, 0)			
	24 0 7 kajustou 25 tot 1 4555to, 67			
	[Note-Only Weighted Amounts of various assets to be taken for this			
	formula			
25	Adjustment in HQLA to reflect liquidity transfer restrictions			
20	(applicable for banks operating in multiple jurisdictions) -Details in			
	Memo item 3			
26	Consolidated Total Stock of HQLA (applicable to banks operating			
20	in multiple jurisdiction)			
	Panel II			
SI no	Net Cash outflows over the 30 days period	Unweighted	Run-off	Weighte
31110	Net Cash outnows over the 30 days period	amount	factors (in	d
		amount	per cent	amount
+	A. Cash Outflows		per cent	uniouni
	A. Guon Gunono			
<u> </u>				
1	Retail Deposits [(i) + (ii)]			
			5	
1 1.(i) 1.(i).a	Stable deposits		5	
1.(i) 1.(i).a	Stable deposits Deposits with IMB ³		<u>10</u>	
1.(i) 1.(i).a 1.(i).b	Stable deposits Deposits with IMB ³ Deposits without IMB		<u>10</u> <u>5</u>	
1.(i) 1.(i).a 1.(i).b 1.(ii)	Stable deposits Deposits with IMB ³ Deposits without IMB Less stable deposits		10 5 10	
1.(i) 1.(i).a 1.(i).b 1.(ii) 1.(ii).a	Stable deposits Deposits with IMB ³ Deposits without IMB Less stable deposits Deposits with IMB		10 5 40 15	
1.(i) 1.(i).a 1.(i).b 1.(ii) 1.(ii).a 1.(ii).b	Stable deposits Deposits with IMB³ Deposits without IMB Less stable deposits Deposits with IMB Deposits without IMB		10 5 10	
1.(i) 1.(i).a 1.(i).b 1.(ii) 1.(ii).a 1.(ii).b 2	Stable deposits Deposits with IMB³ Deposits without IMB Less stable deposits Deposits with IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]:		10 5 40 15	
1.(i) 1.(i).a 1.(i).b 1.(ii) 1.(ii).a 1.(ii).b	Stable deposits Deposits with IMB³ Deposits without IMB Less stable deposits Deposits with IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided		10 5 40 15	
1.(i) 1.(i).a 1.(i).b 1.(ii) 1.(ii).a 1.(ii).b 2 2.(i)	Stable deposits Deposits with IMB³ Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)]		10 5 40 15 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a	Stable deposits Deposits with IMB³ Deposits without IMB Less stable deposits Deposits with IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits		10 5 40 15 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i	Stable deposits Deposits with IMB³ Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB		10 5 40 15 10 5 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a	Stable deposits Deposits with IMB³ Deposits without IMB Less stable deposits Deposits with IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits		10 5 40 15 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).a.i	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits with IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB		10 5 10 15 10 5 10 5	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i i 2.(i).b.i	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits with IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB		10 5 10 15 10 5 10 5	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).a.i i 2.(i).b.i	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits with IMB		10 5 40 15 10 5 10 5 40 15	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i i 2.(i).b.i	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits with IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB		10 5 10 15 10 5 10 5	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).c 2.(i).a 2.(i).a.i 2.(i).a.i i 2.(i).b.i 2.(i).b.i	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits with IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits with IMB Deposits with IMB Deposits with IMB		10 5 40 15 10 5 10 5 40 15	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).a.i i 2.(i).b.i	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits with IMB Deposits with IMB Operational deposits generated by clearing, custody and cash		10 5 40 15 10 5 10 5 40 15	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).a.i i 2.(i).b.i j 2.(ii).b.i	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Operational deposits generated by clearing, custody and cash management activities [(a) + (b)]		5 40 15 10 5 10 5 40 10 5 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).a.i i 2.(i).b.i j 2.(ii).a	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Operational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance		10 5 40 15 10 5 10 5 40 10 5 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).b.i 2.(i).b.i 2.(ii).b 2.(ii).b.i 2.(ii).b.i 2.(ii).b.i 2.(ii).b.i	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Operational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance Portion not covered by deposit insurance		5 40 15 10 5 10 5 40 10 5 10 5 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).a.i i 2.(i).b.i j 2.(ii).a	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Operational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance Portion not covered by deposit insurance Non-financial corporate, sovereigns, central banks, multilateral		10 5 40 15 10 5 10 5 40 10 5 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).b.i 2.(i).b.i 2.(ii).b 2.(iii) 2.(iii).a	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Coperational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance Portion not covered by deposit insurance Non-financial corporate, sovereigns, central banks, multilateral development banks, and PSEs		5 40 15 10 5 10 5 10 5 10 5 10 5 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).b.i 2.(i).b.i 2.(ii).b 2.(ii).b.i 2.(ii).b.i 2.(iii).a 2.(iii).b 2.(iii).a	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Coperational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance Portion not covered by deposit insurance Non-financial corporate, sovereigns, central banks, multilateral development banks, and PSEs Funding from other legal entity customers		5 40 15 10 5 10 5 40 10 5 10 5 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).b.i 2.(i).b.i 2.(ii).b 2.(ii).b 2.(ii).b 3	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Operational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance Portion not covered by deposit insurance Non-financial corporate, sovereigns, central banks, multilateral development banks, and PSEs Funding from other legal entity customers Secured Funding [(i) + (ii) + (iii) + (iv)]:		5 40 15 10 5 10 5 10 5 10 5 10 5 10 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).b.i 2.(i).b.i 2.(ii).b 2.(ii).b.i 2.(ii).b.i 2.(iii).a 2.(iii).b 2.(iii).a	Stable deposits Deposits with IMB Less stable deposits Deposits without IMB Less stable deposits Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Operational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance Portion not covered by deposit insurance Non-financial corporate, sovereigns, central banks, multilateral development banks, and PSEs Funding from other legal entity customers Secured Funding [(i) + (ii) + (iii) + (iv)]: Secured funding transaction with RBI/ central bank or backed by		5 40 15 10 5 10 5 10 5 10 5 10 5 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).a.i 2.(i).b.i 2.(ii).b 2.(ii).b 2.(ii).b 3 3.(i)	Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Operational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance Portion not covered by deposit insurance Non-financial corporate, sovereigns, central banks, multilateral development banks, and PSEs Funding from other legal entity customers Secured Funding [(i) + (ii) + (iii) + (iv)]: Secured funding transaction with RBI/ central bank or backed by Level 1 assets with any counterparty		5 40 15 10 5 10 5 10 5 10 5 10 15 10 10 0	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).a 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).a.i 2.(i).b.i 2.(ii).b 2.(ii).b 2.(ii).a 3.(ii) 3.(ii)	Stable deposits Deposits with IMB Less stable deposits Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Operational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance Portion not covered by deposit insurance Non-financial corporate, sovereigns, central banks, multilateral development banks, and PSEs Funding from other legal entity customers Secured Funding [(i) + (ii) + (iii) + (iv)]: Secured funding transaction with RBI/ central bank or backed by Level 1 assets with any counterparty Backed by Level 2A assets with any counterparty		10 5 10 15 10 5 10 5 10 5 10 5 10 10 5 10 10 10 10 10 10 10 10 10 10	
1.(i) 1.(i).a 1.(i).a 1.(i).b 1.(ii).b 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).a.i 2.(i).b.i 2.(i).b.i 2.(ii).b 2.(ii).b 3 3.(ii) 3.(iii) 3.(iii)	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Operational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance Portion not covered by deposit insurance Non-financial corporate, sovereigns, central banks, multilateral development banks, and PSEs Funding from other legal entity customers Secured Funding [(i) + (ii) + (iii) + (iv)]: Secured funding transaction with RBI/ central bank or backed by Level 1 assets with any counterparty Backed by Level 2B assets with any counterparty		10 5 10 15 10 5 10 5 10 5 10 5 10 10 5 10 10 10 10 10 10 10 10 10 10	
1.(i) 1.(i).a 1.(i).b 1.(ii).b 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).a.i 2.(i).b.i 2.(ii).b 2.(ii).b 2.(ii).b 3.(ii) 3.(iii) 3.(iii) 3.(iv)	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Operational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance Portion not covered by deposit insurance Non-financial corporate, sovereigns, central banks, multilateral development banks, and PSEs Funding from other legal entity customers Secured Funding [(i) + (ii) + (iii) + (iv)]: Secured funding transaction with RBI/ central bank or backed by Level 1 assets with any counterparty Backed by Level 2A assets with any counterparty Backed by Level 2B assets with any counterparty Any other secured funding		10 5 10 15 10 5 10 5 10 5 10 5 10 10 5 10 10 10 10 10 10 10 10 10 10	
1.(i) 1.(i).a 1.(i).a 1.(i).b 1.(ii).b 1.(ii).b 2 2.(i) 2.(i).a 2.(i).a.i 2.(i).a.i 2.(i).b.i 2.(i).b.i 2.(ii).b 2.(ii).b 3 3.(ii) 3.(iii) 3.(iii)	Stable deposits Deposits with IMB3 Deposits without IMB Less stable deposits Deposits without IMB Unsecured wholesale funding[(i) + (ii) + (iii) + (iv)]: Demand and term deposits (less than 30 days maturity) provided by small business customers [(a) + (b)] Stable deposits Deposits with IMB Deposits with IMB Deposits without IMB Less stable deposits Deposits without IMB Operational deposits generated by clearing, custody and cash management activities [(a) + (b)] Portion covered by deposit insurance Portion not covered by deposit insurance Non-financial corporate, sovereigns, central banks, multilateral development banks, and PSEs Funding from other legal entity customers Secured Funding [(i) + (ii) + (iii) + (iv)]: Secured funding transaction with RBI/ central bank or backed by Level 1 assets with any counterparty Backed by Level 2B assets with any counterparty		10 5 10 15 10 5 10 5 10 5 10 5 10 10 5 10 10 10 10 10 10 10 10 10 10	

³ Internet and Mobile Banking facilities (IMB) includes all facilities such as but not limited to internet banking, mobile banking and Unified Payments Interface (UPI) which enables a customer to digitally transfer funds from their account/s.

1 (i)	Not derivative each outflows	100
4.(i) 4.(ii)	Net derivative cash outflows Liquidity needs (e.g., collateral calls) related to financing	100
4.(11)	transactions, derivatives and other contracts where - downgrade	100
	triggers - up to and including a 3-notch downgrade	
4.(iii)	Market valuation changes on derivatives transactions (largest	100
	absolute net 30-day collateral flows realised during the preceding	
	24 months) based on look back approach	
4.(iv)	Increased liquidity needs related to the potential for valuation	20
4 ()	changes on non-Level 1 posted collateral securing derivatives	400
4.(v)	Increased liquidity needs related to excess non-segregated collateral held by the bank that could contractually be called at any	100
	time by the counterparty	
4.(vi)	Increased liquidity needs related to contractually required collateral	100
(*.)	on transactions for which the counterparty has not yet demanded	
	the collateral be posted	
4.(vii)	Increased liquidity needs related to derivative transactions that	100
	allow collateral substitution to non-HQLA assets	
4.(viii)	ABCP, SIVs, SPVs etc. maturing within the 30 days period [(a)+(b)]	
4(viii)a	liabilities from maturing ABCP, SIVs, SPVs, etc. (applied to	100
47 1101	maturing amounts and returnable assets)	122
4(viii)b	Asset Backed Securities applied to maturing amounts	100
4.(ix)	Currently undrawn committed credit and liquidity facilities ⁴ provided	
4(ix).a	to [(a)+(b)+(c)+(d)+(e)+(f)+(g)] retail and small business clients	5
4.(ix).a 4.(ix).b	non-financial corporates, sovereigns and central banks, multilateral	10
→.(IX).D	development banks, and PSEs - Credit facilities	
4.(ix).c	non-financial corporates, sovereigns and central banks, multilateral	30
,	development banks, and PSEs - Liquidity facilities	
4(ix).d	Banks	40
4.(ix).e	Other financial institutions (including securities firms, insurance	40
	companies) - Credit facilities	
4.(ix).f	other financial institutions (including securities firms, insurance	100
	companies) - Liquidity facilities	
4(ix).g	other legal entity customers	100
4.(x)	Other contingent funding liabilities [(a) + (b) + (c)]	
4.(x).a	Guarantees, Letters of credit and Trade Finance	3
4.(x).b	Revocable credit and liquidity facilities	5
4.(x).c	Any other	5
4.(xi)	Any other contractual outflows not captured elsewhere in this template	100
	B. Total Cash Outflows (1+2+3+4)	
	Di rotal datil dallono (1121011)	
	C. Cash Inflows	
1.	Maturing secured lending transactions backed by the following	
	collaterals [(i) + (ii) + (iii)]	
1.(i)	With Level 1 assets	0
1.(ii)	With Level 2A assets	15
1.(iii)	With Level 2B assets	50
2	Margin Lending backed by all other collateral	50
3	All other assets	100
4	Lines of credit - Credit or liquidity facilities or other contingent	0
•	funding facilities that the bank holds at other institutions for its own	
	purpose	
5	Other inflows by counterparty [(i) + (ii) + (iii)]	
5.(i)	Retail and small business counterparties	50
5.(ii)	Amounts to be received from non-financial wholesale	50
	counterparties, from transactions other than those listed in above	
F (***)	inflow categories	100
5.(iii)	Amounts to be received from financial institutions and RBI/ central	100
	banks, from transactions other than those listed in above inflow	
6	categories Net derivatives cash inflows	100
<u>6</u> 7	Other contractual cash inflows (please specify as footnotes)	50
		50
	D. Total Cash Inflows [1 + 2 + 3 + 4 + 5 + 6 + 7]	
-	E. Total Cash Outflows less Total Cash Inflows [B-D]	
_		

_

⁴ Excluding unconditionally revocable and unconditionally cancellable facilities, which will be covered under SI No 4.(x) 'other contingent funding facilities'.

F. 25 per cent of Total Cash outflows [B*0.25]		
G. Total Net Cash Outflows [Higher of E or F]		
Liquidity Coverage Ratio		
Total HQLAs (item 23 in Panel 1) * 100		
Total Net Cash Outflows (Item G in Panel 2)		

Memo Item No. 1		
	Investment in securities issued or guaranteed by zero per cent risk weighted foreign sovereigns, as reported at S.No. 5 under Panel I above – country-wise break up to be provided below:	
Serial No	Name of the Country	Amount
1		
2		
Memo Item No. 2		
	Investment in securities representing claims on or claims guaranteed by sovereigns, PSEs or multilateral development banks that are assigned a 20 per cent risk-weight, as reported in S. No. 11 under Panel I above – Issuerwise break up to be provided below:	No
Serial No	Name of the Issuer	Amount
2.1	Foreign Sovereigns (give Country names)	
(i)		
(ii)		
2.2	Public Sector Entities (PSEs)	
(i)		
(ii)		
2.3	MDBs, BIS, IMF	
(i)		
(ii)		